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Title : Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): Madam, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Panchayati Raj for the year 2010-2011.

(Placed in Library, See No. LT 2211/15/2010)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Sethusamudram Corporation Limited, Chennai, for the year 2008-2009.
- (ii) Annual Report of the Sethusamudram Corporation Limited, for the year 2008-2009, Chennai, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2212/15/2010)

(3) A copy of the Notification No. S.O. 276(E) (Hindi and English versions) published in Gazette of India dated the 31st March, 2010, approving the Cochin Port Employees (Leave) Amendment Regulations, 2010, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

(Placed in Library, See No. LT 2213/15/2010)

(4) A copy of the Merchant Shipping (Prevention of Pollution by Garbage from Ships) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 847(E) in Gazette of India dated the 26 November, 2009, under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 2214/15/2010)

12.21 hrs.

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*At this stage, Shri Shailendra Kumar and some other hon. Members came
and stood on the floor near the Table.*

अध्यक्ष महोदया : आप बैठ जाइये। अभी मुलायम सिंह जी को बुलायेंगे।

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): Madam, I beg to lay on the Table:-

(1) A copy of the Notification No. G.S.R. 305(E) (Hindi and English versions) published in Gazette of India dated the 9th April, 2010, containing Corrigendum to the Notification No. G.S.R. 443(E) dated the 23rd June, 2009 under the Tea Act, 1953.

(Placed in Library, See No. LT 2215/15/2010)

(2) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the India Trade Promotion Organisation and the Department of Commerce, Ministry of Commerce and Industry for the year 2010-2011.

(Placed in Library, See No. LT 2216/15/2010)

(ii) Memorandum of Understanding (Hindi and English versions) between the MMTC Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2010-2011.

(Placed in Library, See No. LT 2217/15/2010)

(iii) Memorandum of Understanding (Hindi and English versions) between the State Trading Corporation of India Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2010-2011.

(Placed in Library, See No. LT 2218/15/2010)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Mazagon Dock Limited and the Department of Defence Production, Ministry of Defence for the year 2010-2011.

(Placed in Library, See No. LT 2219/15/2010)

(2) Memorandum of Understanding between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production, Ministry of Defence for the year 2010-2011 ...(*Interruptions*)

(Placed in Library, See No. LT 2220/15/2010)

अध्यक्ष महोदया : कृपया शान्त रहिये।

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): Madam, on behalf of my colleague, Shri Gurudas kamat, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Sanchar Nigam Limited and the Department of Telecommunication, Ministry of Communication & Information Technology for the year 2010-2011.

(Placed in Library, See No. LT 2221/15/2010)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the V. V. Giri National Labour Institute, Noida, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V. V. Giri National Labour Institute, Noida, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2222/15/2010)

(3) A copy of the Notification No. S.O. 466(E) (Hindi and English versions) published in Gazette of India dated 24th February, 2010, regarding constitution of the Central Apprenticeship Council under the Apprentices Act, 1961, issued under sub-section (2) of Section 24 of the said Act.

(Placed in Library, See No. LT 2223/15/2010)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Madam, on behalf of my colleague, Shri D. Napoleon, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Artificial Limbs Manufacturing Corporation of India and the Ministry of Social Justice and Empowerment for the year 2009-2010.

(Placed in Library, See No. LT 2224/15/2010)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 2008-2009.

(ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 2225/15/2010)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2007-2008.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above...(*Interruptions*)

(Placed in Library, See No. LT 2226/15/2010)

अध्यक्ष महोदया : आप ज़रा शान्त रहिये।
